(15) Rehabilitation of victims of communal riots

Victims of communal riots should be given immediate relief and provided prompt and adequate financial assistance for their rehabilitation.

Prevention and control of communal violence

- 41. SHRIMATI N.P. DURGA: Will the Minister of MINORITY AFFAIRS be pleased to state:
- (a) whether it is a fact that recently Cabinet approved a 15-point programme for prevention and control of communal violence and protect the minorities in the country;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government have decided to give 15 per cent allocation to the all the minorities recognized by the Constitution from all the programmes of Government; and
- (d) if so, the details thereof and the expected annual allocation that his Ministry is going to get from this 15 per ce~nt share?
- THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): (a) and (b) Government have recently approved the 'Prime Minister's New 15-Point Programme for the Welfare of Minorities'. Details of the programme are given in the Statement. [Refer to the statement appended to answer to Unstarred Question No. 40, Part(a) to (c)].
- (c) and (d) The programme envisages that wherever possible, 15% of targets and funds of the schemes included in the programme shall be earmarked for the notified minorities. The Ministry of Minority Affairs will not get any allocation on this account.

Plants for development of bio fuel in Chhattisgarh

- †42. SHRI SHREEGOPAL VYAS: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) whether Government of Chhattisgarh have demanded grants for plantation of "Ratanjot" plants for the development of bio fuel; and
 - (b) if so, the steps taken in this regard?

[†] Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): (a) and (b) The Chhattisgarh Bio-fuel Development Authority (CBDA), Government of Chhattisgarh have informed that based on the proposal submitted by them for Ratanjot (Jatropha) Plantation in 2006-07, the Ministry of Rural Development, Govt, of India have sanctioned Rs. 13.60 crores to them for Ratanjot plantation and nursery.

Increase in wind power capacity

43. SHRI B.J. PANDA:

SHRI RUDRANARAYAN PANY: MS. PRAMILA BOHIDRAR:

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether wind power capacity has risen up by 45 per cent during 2005-06;
 - (b) if so, the details thereof;
 - (c) whether Timal Nadu has contributed to a bulk of this capacity addition;
 - (d) the position of other States in this sector, especially Orissa; and
- (e) the action plan of the Centre to encourage other States to fall in line with Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): (a) Yes, Sir.

- (b) The cumulative installed capacity of wind power projects in the country has increased from 3595 MW upto 2004-05 to 5340 MW in 2005-06.
- (c) Yes, Sir. Tamil Nadu accounts for more than half of the total installed wind power capacity in the country.